## CENTRAL ADMINISTRATIVE TRIBUNAL



PRINCIPAL BENCH, NEW DELHI

CP NO. 25/2002 IN OA NO. 2438/2001

New Delhi, this the 23rd day of January, 2002

HON'BLE SH. V.K.MAJOTRA, MEMBER (A) HON'BLE SH. KULDIP SINGH, MEMBER (J)

Ms. Shobha Garg
W/o Sh. Virender Kumar Garg
R/o B-6/103, Safdarjung Enclave
New Delhi-110029.
Yoga Teacher
Kendriya Vidyalaya
JNU Campus, New Mehrauli Road
New Delhi-110067. .... Petitioner
(By Advocate: Sh. Pankaj Kumar proxy for Sh. M.K.Gupta)

## Versus

- 1. Sh. H.M.Carie,
  Commissioner,
  Kendriya Vidyalaya Sangathan,
  16, Institutional Area,
  Shaheed Jeet Singh Marg,
  New Delhi-110016.
- 2. Sh. S.S.Sherawat,
  Principal,
  Kendriya Vidyalaya,
  JNU Campus, New Mehrauli Road,
  New Delhi-110067.

(By Advocate: Sh. H. Jayaraman proxy for Sh. S. Rajappa)

## ORDER (ORAL)

By Sh. V.K. Majotra, Member (A)

Counsel for the respondents has produced a copy of order dated 22.1.2002 whereby in compliance with the order dated 5.10.2001 of this Tribunal in OA-2438/2001 the applicant \_ has been posted temporarily to a Kendriya Vidyalaya of Delhi Region, namely, Sector-8, Rohini. Compliance of Tribunal's order having been made these proceedings are dropped and notices to the respondents are discharged.

2. The OA be listed on 15.2.2002.

( KULDIP SINGH )
Member (J)

( V.K. MAJOTRA )
Member (A)

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